

Indian citizen should canvass for his going abroad at the cost of anything else. He has made a reference to Members of Parliament. I do not accept the allegation against Members of Parliament. But if there are any Members of Parliament like that, I hope, they would certainly take a lesson and would not do this.

MR. SPEAKER: Next question.

SHRI P. G. SEN: You are not allowing any question from this side. Why?

SHRI BISHWANATH ROY: This side is being completely neglected.

श्री हुकम चन्द कछवाय : अध्यक्ष महोदय, मैं सवाल पूछने के लिये पचास बार खड़ा हुआ हूँ लेकिन मुझे मौका नहीं मिला ।

अध्यक्ष महोदय : आधा घंटा इस सवाल पर लग गया है, इससे ज्यादा वक्त देना मुमकिन नहीं है । . . . . .

श्री हुकम चन्द कछवाय : मैं थोड़े समय में अपना सवाल पूछता हूँ . . . . .

अध्यक्ष महोदय : यह कोई बात नहीं है—एक मेम्बर कहे कि मैं पचास दफा खड़ा हुआ हूँ—मैं समझता हूँ यह ठीक नहीं है ।

SHRI P. G. SEN: I protest. You do not look to this side at all and give chance to us.

SHRI KARTIK ORAON: It is rather very unfortunate that this side is neglected.

SHRI P. G. SEN: You do not look to this side at all. Why? Are we not Members of Parliament? (*Interruptions*).

MR. SPEAKER: I simply pity you. Next Question.

SHRI P. G. SEN: I must have my say. May I know from the Government whether any institutions or individuals have received any money, in cash or in kind, from other countries and, if so, whether they have made the assessment of the amount involved?

MR. SPEAKER: Next Question.

SHRI P. G. SEN: What is this? This is the customary heritage of the Chair. (*Interruptions*) You do not look to this side.

MR. SPEAKER: If I look to right, I see Mr. Sen and if I look to left, I see Mr. Kachwai. I am in a very pitiable condition.

SHRI P. G. SEN: Mr. Speaker, Sir, why should you not look alternately to this side and that side?

MR. SPEAKER: You are wasting the time of the House. Please don't do it. I cannot tolerate this. (*Interruptions*).

#### Foundation of Qutab Minar

\*692. SHRI D. N. PATODIA: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

(a) whether it is a fact that the work to strengthen the foundation of Qutab Minar has not yet been taken in hand even though it is known to Government that this national monument suffers from foundational defects;

(b) whether any decision to strengthen the foundation was originally taken by Government; and

(c) if so, the reasons for the delay in processing the matter to undertake the work?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH): (a) No. Sir. Steps have already been initiated to start the work to strengthen the foundation of the Qutab shortly for which funds have been earmarked in this year's programme.

(b) Yes, Sir.

(c) As the limited funds available with the Department of Archaeology for conservation work were required to be used for some other more urgent

works, the strengthening of the foundation of the Qutab could not be undertaken earlier.

SHRI D. N. PATODIA: I must confess that I cannot make out anything. (*Interruptions*).

MR. SPEAKER: Please listen to me. This is not the way of conducting oneself in the House. (*Interruptions*).

SHRI P. G. SEN rose—

MR. SPEAKER: What is wrong with this gentleman? After a question is answered, three members from this side and three members from that side get up. I really wonder if in case all of them do not get the chance, they should behave in the way the hon. Member is doing.

SHRI P. G. SEN: This is the first time I got up.

SHRI S. M. BANERJEE: Sir, during the counting also he was behaving in the same fashion in the Central Hall.

SHRI PILOO MODY: I am not interested in this discussion any more and, therefore, you will excuse me if I leave.

(*Shri Pilo Mody then left the House*)

श्री मु० अ० सां : अध्यक्ष महोदय, अगर आप इजाजत दें तो मैं एक प्वाइंट आफ आर्डर रेज करूँ। श्री संजीव रेड्डी जो कि पहले हमारे स्पीकर थे, उन्होंने एक कनवेंशन बनाया था इस सदन में कि क्वेश्चन में जिनका नाम होता था उनके बाद, एक अपोजीशन से और एक कांग्रेस से मैम्बर्स को बुलाया करते थे। आप मुझे माफ करेंगे, मैं निहायत अदब से कहूँगा कि आपने जो तरीका अपनाया है, अगर आप प्रोसीडिंग्स उठाकर देखेंगे, तो कभी-कभी ऐसा होता है कि पांच छः आदमी उधर से और एक ही आदमी इधर से हो पाता है। यह टेशन कई रोज से चल रहा है मैं आपकी मदद के लिए यह बात कह रहा हूँ। यह टेशन कई रोज से चल रहा है। इस

साइड में जो कि आज बस्ट हो गया। आपको कोई तरीका बनाना पड़ेगा इस सदन में क्वेश्चन्स के बारे में। आप सदस्यों के अधिकारों के रक्षक हैं, हर सदस्य के अधिकार की रक्षा आपको करनी है। जब आप सभी को बराबर वक्त देंगे तभी काम चलेगा। अगर कांग्रेस बेंचेज पर बैठने वालों के हक खत्म होंगे तो ऐसी प्रोटेस्ट होना लाजिमी है।

MR. SPEAKER: Please sit down. Usually I give time to the gentleman who has tabled the question and those whose names are clubbed in the question. In case of certain questions like flood situation, I give time to people from UP and Bihar. In this case if you just see the record, you will be convinced that I have given opportunity to both sides. But I am not bound by that. You are not raising a point of order, you are just giving your suggestion.

SHRI S. K. TAPURIAH: You should not allow yourself to be dictated to by the hon. Member. (*Interruption*).

MR. SPEAKER: If the hon. Member proceeds in this manner, how can I ask other people not to shout, not to be boistrous? Usually I give chance to all who are interested in the subject like for example, the question of floods, industries and all that. I don't think I am bound to keep a sort of balance between this side and that side. In one of the questions I found there was not even a single member from this side desiring to put a question except Mr. Sanghi. I am not bound to catch the eye of anybody and everybody, nor are they bound to catch my eye on each and every subject. I am sorry to say this. If this behaviour is going to continue only God may help this House.

SHRI BISHWANATH ROY: U.P. has got the largest number of sugar factories. But you did not allow the question about sugar and sugarcane when I stood up five times. Today also I stood up three times but you did not give me a chance. (*Interruption*).

MR. SPEAKER: In this question you have already taken up half-an-hour. If the House likes to take up so much time on one question, I have no objection. But it is only in the interest of the House that I wanted to cover as many questions as possible.

I am very sorry, Madam, you have to repeat the answer.

SHRIMATI JAHANARA JAIPAL SINGH: (a) No, Sir. Steps have already been initiated to start the work to strengthen the foundation of the Qutab shortly for which funds have been earmarked in this year's programme.

(b) Yes, Sir.

(c) As the limited funds available with the Department of Archaeology for conservation work were required to be used for some other more urgent works the strengthening of the foundation of the Qutab could not be undertaken earlier.

SHRI S. M. BANERJEE: She has replied about the Qutab Minar foundation but not about the Swatantra party foundation.

SHRI S. K. TAPURIAH: Swatantra party is not an ancient monument like the Congress.

SHRI D. N. PATODIA: It is a fact that ancient archaeological and historical monuments are by and large neglected in this country. Is it on account of paucity of funds? May I know from the Minister as to what funds are required for the monuments to keep them in proper condition? Also may I know what funds have been spent? What is the relation between the amount spent already and the estimated amount that would be required?

SHRIMATI JAHANARA JAIPAL SINGH: Regularly work is going on. The monuments are being looked after regularly. There is one branch in the Department of Archaeology whose only job is to see the maintenance and restoration of these ancient monuments. So far as the second

part of the Question is concerned, the allocation for maintenance and repairs for this year is Rs. 51 lakhs. The Department of Archaeology chooses such monuments as are to be taken up immediately and where money has to be spent immediately.

SHRI D. N. PATODIA: I asked, is it a fact that historical and archaeological monuments are being neglected for want of sufficient funds and if so, what are the funds required in the estimates of the Ministry?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): I would agree to this much extent that the funds which are available for repairs are for maintenance, which includes watch and ward and all that, but special funds are required for special repairs. I certainly would accept the suggestion that the funds which are at the disposal of the Director General of Archaeology for carrying out the needed repairs of historical monuments are not adequate. As soon as this matter of Qutab Minar was brought to my notice as a result of a parliamentary question, the question was taken up. We are now going into it very thoroughly regarding the historical monuments which are in need of repairs. We are going to draw up a programme for this purpose and then approach the relevant departments of the Government concerned to see that within the general constraint of financial resources, enough resources are made available to us for the purpose of preserving these great historical monuments of our country in a state of good repair.

SHRI D. N. PATODIA: Will the hon. Minister assure the House that after making the necessary enquiries he will prepare a scheme for the amount of money needed to be spent during the Fourth Plan and will try his best to obtain sanction from the Planning Commission?

DR. V. K. R. V. RAO: Yes.

**SHRI M. V. KRISHNAPPA:** Once these ancient monuments are included in the list, neither the Centre repairs them nor does the Centre allow the State Governments to repair them. I was the Endowments Minister in Mysore, and we had approached the Central Government a number of times to repair some of our ancient temples because they are in the list of ancient monuments....

**MR. SPEAKER:** The main question relates to Qutab Minar only.

**SHRI M. V. KRISHNAPPA:**....but neither did the Centre repair them nor did the allow us to do the repairs. Will Government now consider the question of protecting these temples and see that these *ghuts* are not neglected?

**DR. V. K. R. V. RAO:** I shall look into the question.

#### T.A. and D.A. paid to Union Ministers

\*693. **SHRI YASHPAL SINGH:**  
**SHRI JYOTIRMOY BASU:**  
**SHRI YAMUNA PRASAD MANDAL:**  
**SHRI S. M. KRISHNA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total amount of Travelling Allowance and Daily Allowance drawn by each Union Minister, Minister of State and Deputy Minister during the last three years, year-wise for tours in India and abroad separately; and

(b) whether Government have issued any specific directions regarding the number of days in a month the Ministers should remain in the Headquarters and the number of days they can go out?

**THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY):**

(a) The information is being collected and will be laid on the Table of the House.

(b) No, Sir. Tours are undertaken by Ministers only when they are necessary in connection with the proper performance of their duties.

**SHRI K. LAKKAPPA:** On a point of order. How can we ask any supplementary question? Whenever we have given notice of this question, we are always told that the information is being collected and will be laid on the Table of the House, when are they going to lay this information on the Table of the House? What time will they take for it? It is an insult to the Member who has tabled the question to give this kind of reply. It is unpardonable.

**श्री हुकम चन्द कछवाय :** प्रश्न मिला कब मंत्रालय को ? एक महीने पहले मवाल दिया था ।

**श्री यशपाल सिंह :** क्या मैं यह जान सकता हूँ कि कुछ मिनिस्ट्रों के भत्ते उनकी तनख्वाहों से ज्यादा बने हैं और कुछ मिनिस्टर ऐसे हैं जो कभी घर से बाहर ही नहीं निकलते, न पब्लिक में जाते हैं, न विदेशों में जाते हैं। तो क्या आप बतला सकते हैं कि किसी मिनिस्टर का भत्ता तनख्वाह से ज्यादा बना है ?

**गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) :** अध्यक्ष महोदय, हर एक मंत्री अपने कार्य के अनुसार जाते हैं। उनका कार्य यदि दौरा करने का नहीं होता तो वह दौरा नहीं करते। लेकिन यदि दौरा करने की आवश्यकता होती है तो दौरा करना पड़ता है। इसलिये ऐसी कोई बात नहीं है कि भत्ता बनाने के लिए दौरा करते हों। इस तरह की बात बिल्कुल गलत है।

जहां तक सूचना का सवाल है यदि आप प्रश्न का (क) भाग देखें तो उसमें गत तीन वर्षों में देश, विदेश में की गई यात्रा के भत्ते और दैनिक भत्ते की सूचना मांगी गई है। जाहिर है कि इस बारे में सूचना विदेशों में स्थित अपने हर मिशन से मंगानी